

[English]

MR. SPEAKER: I have examined and found not in order.

SHRI HARISH RAWAT: It is in order. It is as per rules. *(Interruptions)*

SHRI HARISH RAWAT: Let me submit something.

MR. SPEAKER: It is not in order.

and therefore I have rejected it .

[Translation] .

(Interruptions)

[English]

MR. SPEAKER: The question is:

" That this House do agree with the Second Report of the Business Advisory Committee presented to the House on the 14 th March, 1990."

The motion was adopted.

12.22 3/4 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1989-90

[English]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Sir, I beg to present a statement (Hindi and English Versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1989-90.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir you have given your ruling that the Railway Minister would make a state-

ment. Please tell us the time when he is going to make the statement.

MR. SPEAKER: Please sit down.

[English]

Now Matters Under Rule 377.

12.23 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to improve the lot of daily wage workers engaged in Kudremukh Iron Ore Project**

SHRI D.M. PUTTE GOWDA (CHIKMAGALUR). Mr. Speaker, Sir, I would like to draw the attention of the House towards the pitiable condition of thousands of workers engaged in the Kudremukh Iron Ore Project.

Kudremukh is one of the biggest Iron Ore Projects in Asia. There are more than two thousand five hundred workers on daily wage basis working there for the last 8 to 10 years. Their services have not been regularised. They are paid nominal wages by the sub-contractors under Kudremukh Iron Ore Project. The workers have not been provided with houses either by Kudremukh authorities or by its contractors.

I would, therefore, urge upon the Government to intervene in the matter and remove the grievances of these poor daily wage workers by ensuring payment of wages directly by the company and not by sub-contractors. Their services should also be regularised and proper facility of accommodation may be provided to them.

- (ii) **Need to Convert Bangalore Airport into an International Airport**

SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR (Mysore): Sir, for